

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

104. IA/2016/2024 In C.P. (IB)/4230(MB)2019

**IN THE MATTER OF**

kai bhimrao jyoti chavan multistate co-op credit society ltd ... Petitioner

Vs

prathiba skyscrapes pvt ltd ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 01.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

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**ORDER**

**IA 2016/2024** – This is an application filed for placing on record the 7<sup>th</sup> progress report by the liquidator for the period from 1<sup>st</sup> January 2024 to 31 March 2024. The Report is taken on record. Accordingly, IA is **allowed** and **disposed of**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/